

(i) The Post Office Savings Bank General Rules 1981, published in Notifications No. G.S.R. 662(E) in Gazette of India dated the 17th December, 1981.

(ii) The Post Office Savings Accounts Rules, 1981 published in Notification No. G.S.R. 663(E) in Gazette of India dated the 17th December, 1981.

(iii) The Post Office Time Deposit Rules, 1981 published in Notification No. G.S.R. 664(E) in Gazette of India dated the 17th December, 1981.

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(iv) The Post Office Cumulative Time Deposit Rules, 1981, published in Notification No. G.S.R. 665(E) in Gazette of India dated the 17th December, 1981.

(v) The Post Office Recurring Deposit Rules, 1981 published in Notification No. G.S.R. 666(E) in Gazette of India dated the 17th December, 1981.

(6) A copy of Notification No. G.S.R. 667(E) (Hindi and English versions) published in Gazette of India dated the 17th December, 1981 notifying the rate of interests on the balance at credit of an account specified in the Notification, issued under rule 6 of the Post Office Savings Account Rules, 1981.

[Placed in Library. See No. LT-3160/81].

REVIEWS AND ANNUAL REPORTS OF INDIAN TELEPHONE INDUSTRIES LTD., BANGALORE AND HINDUSTAN TELEPRINTERS LTD., MADRAS FOR 1980-81.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 610A of the Companies Act, 1956:—

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(1) (i) Review by the Government on the working of the Indian Telephone Industries Limited, Bangalore, for the year 1980-81.

(ii) Annual Report of the Indian Telephone Industries Limited, Bangalore for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3161/81].

(2) (i) Review by the Government on the working of the Hindustan Teleprinters Limited, Madras, for the year 1980-81.

(ii) Annual Report of the Hindustan Teleprinters Limited, Madras, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3162/81].

(Interruptions)

MR. SPEAKER:

मने करवा दी, बार बार नहीं उठाते।

I cannot take up this question daily.
Now Shri Pattabhi Rama Rao.

12.15 hrs.

ESTIMATES COMMITTEE

STATEMENTS SHOWING FINAL REPLIES OF GOVERNMENT

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry): I beg to lay on the Table Hindi and English versions of the following statements of the Estimates Committee:

(1) Statement showing final replies of Government in respect of recommendations included in Chapter V and further information in respect of other Chapters of the Third Action Taken Report of the Estimates Committee on Ministry of Finance (Department of Revenue)—Customs.